

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No. 60 of 2019

IN THE MATTER OF:

Narender Sharma

...Appellant

Versus

Vistar Construction Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Abhishek Jain, Advocate

For Respondent: Ms. Shreya Kholi, Advocate

O R D E R

04.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 08th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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